THE DEPUTY MINISTEB IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY); (a) No, Sir.

(b) Does not arise.

#### **UKREALISED TELEPHONE BILLS IN 1966**

\*263. SHRI MAHAMMAD HANEEF: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount ol outstanding unrealised Bills in Delhi Telephones in the year 1966; and

(b) what efforts h.ave so far been made to realise the dues?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Rs. 2.18 crore<sub>s</sub> °n 1st April, 1967 for bills issued upto 31st December, 1966.

(b) Action has been taken to enforce disconnection of telephones of defaulting subscribers. Other special steps, such as, pursuing the defaulting subscribers, recourse to legal action, where necessary, are also being taken U secure early settlement. A special Persuit Cell has also been created since July, 1965 and it is showing good results towards liquidation of old arrears.

# SELECTION OF GOVERNORS

# •264. SHRI BHUPESH GUPTA: SHRI NIRANJAN VARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the question of the  $\cdot$ election of persons for appointment as Governors in some of the States is under consideration of Government; and

(b) whether the opinions of the Chief Ministers of non-Congress Stat\*

Governments have been sought for Or received in regard to this matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The Chief Minister of the State concerned is consulted before the appointment of a Governor, and j this has been done or will be  $d^{on}e$  in respect of the appointments that are to be made.

### EDUCATION MINISTERS' CONFERENCE

# \*265. SHRI M. V. BHADRAM: SHRI JAGAT NARAIN; SHRIMATI USHA BARTHA-KUR:

Will the Minister of EDUCATION be pleased to state:

(a) the subjects which were d<sup>is</sup>" cussed at the Education Ministers\* Conference held recently in New Delhi;

(b) what were the decisions arrived at at the Conference;

(c) whether the Conference has recommended that Education at all levels, including technology an3 medicine, should be impartial in the respective regional languages; and

(d) if so, the reaction of Govern ment thereto?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) A copy of the full text of Resolutions adopted at the Conference is placed on the Table of the House. [See Appendix LX, Annexure No. 12].

(c) Yes, Sir.

(d) The matter is under consideration of the Government,

•266. [Transferred to the 12th June, 1967].